

HIGH COURT OF SIKKIM**GANGTOK**No. 54 / Estt. / HCSDated: 08/12/2023**NOTIFICATION**

Hon'ble the Chief Justice, High Court of Sikkim, in exercise of the powers conferred under Article 229 of the Constitution of India and all other power enabling him in this behalf is pleased to make the following Rules further to amend the High Court of Sikkim (Recruitment, Conditions of Service and Conduct) Rules, 1998.

1. Short title, commencement and application:

- (i) These Rules may be called "The High Court of Sikkim (Recruitment, Conditions of Service and Conduct) Amendment Rules, 2023".
- (ii) They shall come into effect on the date of publication in the official gazette.

2. Amendments to Schedule-I and II 'A':-

- i. The word '**Zamadar**' mentioned at Sl. nos. 35 & 42 of the table at Schedule-I and Sl. nos. 21, 22 & 28 of the table at Schedule -II 'A' of the High Court of Sikkim (Recruitment, Conditions of Service and Conduct) Rules, 1998 shall be substituted with the word '**Zimmedaar**' wherever it appears.
- ii. **Schedule I and II 'A'** after amendment shall be read as under;

SCHEDULE-I

| Sl. No. | Name of Post | Number of Permanent posts | Classification | Level of Pay in the Pay Matrix | Remarks |
|---------|-------------------------|---------------------------|----------------|--------------------------------|---|
| 35. | Senior Zimmedaar | 2 | Group 'C' | Level-7 | Sr. Zimmedaar posted in the office of the Hon'ble Chief Justice/Hon'ble Judges are entitled to Special Allowance of Rs.2000/- p.m. vide Not. No.55/Estt./HCS dated 03.12.2018. |

| Sl. No. | Name of Post | Number of Permanent posts | Classification | Level of Pay in the Pay Matrix | Remarks |
|---------|------------------|---------------------------|----------------|--------------------------------|---|
| 42. | Zimmedaar | 5 | -do- | -do- | Zimmedaar posted in the office of the Hon'ble Chief Justice/Hon'ble Judges are entitled to Special Allowance of Rs.2000/- p.m. vide Not. No.55/Estt./HCS dated 03.12.2018. |

Schedule-II 'A'

| Sl. No. | Post/ Level of Pay in the Pay Matrix/ Classification | Number of Permanent posts | Mode of Recruitment | Eligibility conditions | Remarks |
|---------|--|---------------------------|---------------------|---|---------|
| 21. | Supervisor Level 7 (Group 'C') | 2 | By promotion | By promotion from amongst Book Binder and Zimmedaar who have put in not less 10 years service on the basis of merit-cum-seniority. | |
| 22. | Senior Zimmedaar Level 7 (Group 'C') | 2 | -do- | -do- | |

| Sl. No. | Post/ Level of Pay in the Pay Matrix/ Classification | Number of Permanent posts | Mode of Recruitment | Eligibility conditions | Remarks |
|---------|--|---------------------------|--------------------------------------|--|---------|
| 28. | Zimmedaar Level 5 (Group 'C') | 5 | [By promotion or Direct recruitment] | By promotion from amongst peons or other officials holding equivalent post and having 10 years experience on the basis of merit-cum-seniority. [Peons, who have already been assigned the work of a Zimmedaar on the basis of their merit, though not promoted yet, | |

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|--|--|--|--|---|--|
| | | | | shall be given preference over the other Peons subject to fulfillment of the above conditions.] By direct recruitment from candidates possessing minimum educational qualification of Matriculation. | |
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By Order,

Sd/-

REGISTRAR